

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5220
ANSWERED ON:27.08.2010
CONSTRUCTION OF DDA FLATS FOR COMMONWEALTH GAMES
Nahata Smt. P. Jaya Prada

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Delhi Development Authority was entrusted to construct flats for providing accommodation to foreign guests/visitors during the forthcoming Commonwealth Games;
- (b) if so, the details thereof;
- (c) the number of flats constructed by the Delhi Development Authority so far;
- (d) whether the DDA will be able to construct the required flats by the scheduled time;and
- (e) if not, the reasons therefor and the remedial action taken in the matter?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT(SHRI SAUGATA ROY)

(a)to (c): Since it was felt that sufficient number of hotel rooms for the use of tourists/visitors/guests expected to visit Delhi during the Commonwealth Games-2010 were not forthcoming, it was decided that flats being constructed by DDA at Vasant Kunj could be used as alternate accommodation for tourist during the Commonwealth Games-2010.

DDA has informed that a total of 1904 flats of different categories are under construction at Vasant Kunj and at total of 805 flats have already been completed.

(d) & (e): DDA has further informed that it will be able to provide a total of 1500 rooms by 15.9.2010 at Vasant Kunj to meet the requirement of Organising Committee of Commonwealth Games-2010 to accommodate the technical delegates. DDA has also informed that flats under Mega Housing Scheme at Vasant Kunj are being executed under a number of contracts and extended date of completion in accordance with the contracts for these flats is November/December,2010. The project is being monitored regularly and frequently at various levels in DDA and Government.The steps taken include appointment of four Superintending Engineers and sixteen Executive Engineers to speed up the work of the project as well as to withdraw certain work from the existing contractors and award the same to other agencies.